

**BY FAX / SPEED POST / e-mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100 (Pt.-II)/2010/6579/A.

From:- **Shri R.A. Tapadar**  
**Officer on Special Duty**  
**Gauhati High Court, Guwahati &**  
**Joint Director (Officiating)**  
**Judicial Academy, Assam.**

To

**The Director**  
**LNJN National Institute of Criminology and Forensic Science**  
**Ministry of Home Affairs, Government of India**  
**Rohini, Sector-3, Outer Ring Road**  
**Delhi- 110085**  
**Fax No. 011-27511571**

Dated- Guwahati, the 05<sup>th</sup> September, 2014.

Sub: Nomination for training courses scheduled during October to December, 2014

Ref. Your letter being No. 20/02/2014-NICFS, dated 30.06.2014

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the training courses, scheduled during October to December, 2014 , as per the arrangement made below-

Sl. No.	Course Name	Course Dates	Name of the Nominated Officers	Contact Details
1	Course on Drug Law Enforcement and Forensic Science	13-17 Oct. 2014 (5 days)	1. Smti. B. L. Boruah, Additional District & Sessions Judge, No. 1, Kamrup (M), Guwahati.	Mob. No. 94350-25591 e-mail: <a href="mailto:blbajs2011@yahoo.com">blbajs2011@yahoo.com</a>
			2. Sri S. K. Poddar, Addl District & Sessions Judge, No. 2, Kamrup (M), Guwahati.	Mob. No. 9435025261 e-mail: <a href="mailto:skpsdjm@gmail.com">skpsdjm@gmail.com</a> <a href="mailto:skpsdjm@yahoo.co.in">skpsdjm@yahoo.co.in</a>
2.	Course on Examination of Security Documents and Electronic Printouts.	27-31 Oct. 2014 (5 days)	1. Shri D. J. Mahanta, Chief Judicial Magistrate, Nalbari	Mob. No. 9864371466 e-mail: <a href="mailto:mahantadibyajyoti@ymail.com">mahantadibyajyoti@ymail.com</a>
			2. Shri. C. B. Gogoi, Joint Registrar(Recruitment ) Gauhati High Court, Guwahati	Mob. No. 9435355651 e-mail: <a href="mailto:cbgogoi@yahoo.in">cbgogoi@yahoo.in</a>
3.	Seminar on Prevention & Control of Corruption	17-19 Nov. 2014 (3 days)	1. Shri Robin Phukan, Registrar (Vigilance), Gauhati High Court, Guwahati	Mob. No. 9435188423 e-mail: <a href="mailto:pphukan23@gmail.com">pphukan23@gmail.com</a>
			2. Shri Gautam Baruah, Special Judge, Assam, Guwahati	Mob. No. 9954457983 e-mail: <a href="mailto:gautambaruah.ajs@gmail.com">gautambaruah.ajs@gmail.com</a>

4	Course on Crime Scene Evidence	15-19 Dec. 2014 (5 days)	1. Shri Bablu Sutradhar, Addl. Chief Judicial Magistrate, Kamrup(Metro), Guwahati.	Mob. No. 9435001824 e-mail: <a href="mailto:bablusutradhar1@gmail.com">bablusutradhar1@gmail.com</a>
			2. Smti. Ranjita Agarwalla, Addl. Chief Judicial Magistrate, Morigaon	Mob. No. 94350-96572 e-mail: <a href="mailto:agarwalaranjitajm@gmail.com">agarwalaranjitajm@gmail.com</a>
5	Seminar on Delay in Criminal Trial	22-24 Dec. 2014 (3 days)	1. Shri P.J. Saikia, District & Sessions Judge, Darrang, Mangaldoi.	Mob. No. 9435150910 e-mail: <a href="mailto:parthiv2009j@yahoo.com">parthiv2009j@yahoo.com</a>
			2. Shri M. Ahmed, District & Sessions Judge, Goalpara	Mob. No. 9435179490 e-mail: <a href="mailto:mahmudAhmed132@gmail.com">mahmudAhmed132@gmail.com</a> <a href="mailto:ahmedmahmad10@yahoo.in">ahmedmahmad10@yahoo.in</a>

This is for favour of your kind information and necessary action.

Yours faithfully

05.09.14

**OSD-CUM-JT. DIRECTOR (OFFICIATING),**  
**JUDICIAL ACADEMY, ASSAM**

No. HC.VII-100 (Pt.-II)/2010/ **6580 - 6599**/A dated 05.09.2014

Copy forwarded for information and necessary action to :-

1. The Director, Judicial Academy, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.

3. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
4. **The District & Sessions Judge, Kamrup (M), Guwahati / Nalbari / Morigaon / Darrang, Mangaldoi / Goalpara. He / she is requested to inform the nominated participant(s) of his / her respective District.**
5. Shri P.J. Saikia, District & Sessions Judge, Darrang, Mangaldoi.
6. Shri Robin Phukan, Registrar (Vigilance), Gauhati High Court, Guwahati
7. Shri M. Ahmed, District & Sessions Judge, Goalpara
8. Shri Gautam Baruah, Special Judge, Assam, Guwahati
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Joint Registrar Judl / Vig. / PM & P / Admn.-I, Gauhati High Court, Guwahati.
11. Smti. B. L. Boruah, Additional District & Sessions Judge, No. 1, Kamrup (M), Guwahati.
12. Sri S. K. Poddar, Addl District & Sessions Judge, No. 2, Kamrup (M), Guwahati.
13. Shri D. J. Mahanta, Chief Judicial Magistrate, Nalbari
14. Shri. C. B. Gogoi, Joint Registrar(Recruitment), Gauhati High Court, Guwahati
15. Shri Bablu Sutradhar, Addl. Chief Judicial Magistrate, Kamrup(Metro), Guwahati.
16. Smti. Ranjita Agarwalla, Addl. Chief Judicial Magistrate, Morigaon

**The nominated officers are advised to visit the website <[www.nicfs.nic.in](http://www.nicfs.nic.in)> from time to time to get information about the courses. Further, nominated officers must not proceed without acceptance of nomination. The list of accepted nominees can be downloaded from the above mentioned website (under link 'Training') about 30 days prior to Course. It is also informed that a second list, if needed, will be hosted on website 21 days prior to course.**

**Hostel accommodation on single occupancy basis is provided on firm basis to all officers. Details can be ascertained from Hostel Warden, Telefax 011 – 27525083.**

- 17. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter immediately in the official website of the Gauhati High Court, Guwahati.**
18. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
20. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
21. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

*05.09.14*

**OSD-CUM-JT. DIRECTOR (OFFICIATING),**  
**JUDICIAL ACADEMY, ASSAM**